



(Orissa Integrated Power Ltd. is represented through Ms. Meenakshi Chauhan, Advocate)  
 CONMT.PET.(C) No. 544/2019 in SLP(C) No. 6933/2007 (XI-A)  
 (Orissa Integrated Power Ltd. is represented through Ms. Meenakshi Chauhan, Advocate)  
 CONMT.PET.(C) No. 545/2019 in SLP(C) No. 6933/2007 (XI-A)  
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 CONMT.PET.(C) No. 546/2019 in SLP(C) No. 6933/2007 (XI-A)  
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 CONMT.PET.(C) No. 550/2019 in SLP(C) No. 6933/2007 (XI-A)  
 (Orissa Integrated Power Ltd. is represented through Ms. Meenakshi Chauhan, Advocate)  
 CONMT.PET.(C) No. 553/2019 in SLP(C) No. 6933/2007 (XI-A)  
 (Orissa Integrated Power Ltd. is represented through Ms. Meenakshi Chauhan.)  
 CONMT.PET.(C) No. 554/2019 in SLP(C) No. 6933/2007 (XI-A)  
 (Orissa Integrated Power Ltd. is represented through Ms. Meenakshi Chauhan.)  
 CONMT.PET.(C) No. 555/2019 in SLP(C) No. 6933/2007 (XI-A)  
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 CONMT.PET.(C) No. 558/2019 in SLP(C) No. 6933/2007 (XI-A)  
 (Orissa Integrated Power Ltd. is represented through Ms. Meenakshi Chauhan, Advocate)  
 CONMT.PET.(C) No. 559/2019 in SLP(C) No. 6933/2007 (XI-A)  
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 CONMT.PET.(C) No. 560/2019 in SLP(C) No. 6933/2007 (XI-A)  
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 CONMT.PET.(C) No. 561/2019 in SLP(C) No. 6933/2007 (XI-A)  
 (Orissa Integrated Power Ltd. is represented through Ms. Meenakshi Chauhan, Advocate)  
 CONMT.PET.(C) No. 562/2019 in SLP(C) No. 6933/2007 (XI-A)  
 (Orissa Integrated Power Ltd. is represented through Ms. Meenakshi Chauhan, Advocate)  
 CONMT.PET.(C) No. 563/2019 in SLP(C) No. 6933/2007 (XI-A)  
 (Orissa Integrated Power Ltd. is represented through Ms. Meenakshi Chauhan, Advocate)  
 CONMT.PET.(C) No. 564/2019 in SLP(C) No. 6933/2007 (XI-A)  
 (Orissa Integrated Power Ltd. is represented through Ms. Meenakshi Chauhan, Advocate)

CONMT.PET.(C) No. 685/2019 in SLP(C) No. 6933/2007 (XI-A)  
(Orissa Integrated Power Ltd. is represented through Ms. Meenakshi Chauhan, Advocate)

CONMT.PET.(C) No. 686/2019 in SLP(C) No. 6933/2007 (XI-A)  
(Orissa Integrated Power Ltd. is represented through Ms. Meenakshi Chauhan, Advocate)

CONMT.PET.(C) No. 687/2019 in SLP(C) No. 6933/2007 (XI-A)  
(Orissa Integrated Power Ltd. is represented through Ms. Meenakshi Chauhan, Advocate)

CONMT.PET.(C) No. 551/2019 in SLP(C) No. 6933/2007 (XI-A)  
(Orissa Integrated Power Ltd. is represented through Ms. Meenakshi Chauhan, Advocate)

CONMT.PET.(C) No. 552/2019 in SLP(C) No. 6933/2007 (XI-A)  
(Orissa Integrated Power Ltd. is represented through Ms. Meenakshi Chauhan, Advocate)

SLP(C) No. 15877-15878/2020 (XI-A)  
(FOR ADMISSION and I.R. and IA No.134912/2020-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Date : 30-09-2021 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE UDAY UMESH LALIT  
HON'BLE MR. JUSTICE S. RAVINDRA BHAT  
HON'BLE MS. JUSTICE BELA M. TRIVEDI

For Parties:

Mr. Atmaram N.S. Nadkarni, Sr. Adv.  
Mr. Anish Kumar Gupta, AOR  
Ms. Archana Preeti Gupta, Adv.  
Mr. Venugopal Abhay, Adv.  
Ms. Rita Gupta, Adv.  
Mr. Venugopal Abhay, Adv.  
Mr. Vaibhav Verma, Adv.

Mr. Jayant K Sud, ASG  
Mr. Gurmeet Singh Makker, AOR  
Ms. Priyanka Das, Adv.  
Mr. Abhishek Atrey, Adv.  
Mr. Sughosh Subramanyam, Adv.

Mr. Aftab Ali Khan, AOR  
Mr. Pradipta Verma Adv  
Mr. S.K.Srivastava Adv  
Mr. Gurjeet Singh Adv  
Mr. Syed Imtiyaz Ali Adv  
Mr. Ali Safeer Farooqi Adv  
Mr. Shadab Husain Khan Adv.

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Mr. Satya Mitra, AOR  
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Mr. Shiyas Kr, Adv.

Mr. Ashok Panigrahi, AOR  
Mr. Nabab Singh, Advocate  
Ms. Geetanjali, Advocate

Mr. Shankar Divate, AOR

Mr. R. Chandrachud, AOR

Mr. Vishal Arun, AOR

Mr. Shibashish Misra, AOR

Ms. Nanidini Gidwaney, AOR

Mr. Mudit Sharma, AOR

Mr. Ravi Prakash Mehrotra, AOR

Mr. B. Ramana Murthy, AOR

Mr. Tejaswi Kumar Pradhan, AOR

Ms. Rohini Musa, AOR

Mr. Arvind Kumar Sharma, AOR

Mr. A. Venayagam Balan, AOR

Mr. Prashant Bhushan, AOR

Mr. Rahul Shyam Bhandari, AOR

UPON hearing the counsel the Court made the following  
O R D E R

The matter is adjourned to 07.10.2021.

(INDU MARWAH)  
COURT MASTER (SH)

(VIRENDER SINGH)  
BRANCH OFFICER